CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 68/2018 O.A No. 1171/2011 M.A 634/2018

New Delhi, this the 14th day of September, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

- 1. Ramesh Kumar S/o. Sh. Vasudev Lal, R/o. 22-H, Sheik Sarai, Phase-II, New Delhi.
- Ram Narain
 S/o. Late Sh. Bahadue Ram,
 R/o. H. No. 337, Dakshin Puri,
 New Delhi 110 062.

...Petitioners

(By Advocate: Mr. Rohit Kataria for Mr. D. S. Patial)

Versus

- Dr. Puneet Kumar Goel Commissioner, SDMC,
 Dr. Shyama Prasad Mukherjee, Civic Centre, Mintoo Road, New Delhi.
- 2. Sh. V. P. Bhardwaj
 Chief Administrative Officer SDMC,
 Central Establishment Department,
 Dr. Shyama Prasad Mukherjee, Civic Centre,
 Mintoo Road, New Delhi.
- 3. Sh. K. K. Meena,
 Executive Engineer,
 Auto Workshop,
 SDMC Lodhi Road,
 Near Nehru Stadium, New Delhi. ...Respondents

(By Advocate : Mr. R. K. Jain)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J):

Heard both sides.

2. In view of the affidavit filed by the respondents by enclosing the order passed in compliance with the order passed in the O.A, we are satisfied that the orders of this Tribunal has been duly complied. Accordingly, Contempt Petition is closed. Notices are discharged. However, the applicants are at liberty to avail the remedies in accordance with law, if they still have any grievance.

(Aradhana Johri) Member (A) (V. Ajay Kumar) Member (J)

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